

The Reserve Bank of India (RBI) and National Bank for Agriculture and Rural Development (NABARD), the implementing agencies for the Scheme, have reported that they are receiving reports on the action taken from lending institutions. In many cases, recoveries of excess benefits given have been made.

As per reports received from implementing agencies/lending institutions, recoveries of Rs. 238.58 lakhs have been made in 908 cases where benefits were granted to ineligible beneficiaries. In addition, recoveries have been made amounting to Rs. 361.39 lakhs in 1358 cases where excess benefits were extended to the beneficiaries. Rs. 195.2 lakhs have also been refunded in 2506 cases where excess charges/interests were claimed by lending institutions.

Out of 34,277 branches of 26 Public Sector Banks (PSBs) covered under ADWDRS, 2008, re-verification has been completed in 11,502 branches. As regards cooperative banks, the information has been received from NABARD in respect of 32 out of 73 DCCBs and 7 out of 15 SCARDBs. As reported by NABARD, the re-verification has been completed in 632 branches out of 5472 in 21 RRBs and in 224 branches of District Central Co-operative Banks (DCCBs)/State Co-op Agriculture and Rural Development Banks (SCARDBs) out of 3860 branches.

Financial health of public sector banks

4379. SHRI NARESH AGRAWAL: Will the Minister of FINANCE be pleased to state:

- (a) whether the Public Sector Banks are in bad financial health;
- (b) if so, whether Government has tried to find out and address the reasons for the same;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) to (d) The Capital Adequacy Ratio (CAR) of Public Sector Banks (PSBs) has always remained above the regulatory stipulations. PSBs have registered increase in their Profit after Tax. The key financial indicators of PSBs during the last 3 years are as under:

Indicators	Mar-10	Mar-11	Mar-12
CRAR(%)	13.27	13.08	13.23
Profit after tax (Rs. in Crore)	36262	41492	44713

Source: Off-site returns, domestic operations.

Government has provided capital funds to PSBs to the tune of Rs. 12,000 crore and Rs. 12,517 crore in the financial years 2011-12 and 2012-13 in order to enable them to prepare for more stringent capital adequacy regime under Basel III which has come into effect from 1st April, 2013.

Increment provision for retiring employees

4380. SHRI BALWINDER SINGH BHUNDER: Will the Minister of FINANCE be pleased to state:

(a) whether Government proposes to modify the existing recommendation of the Sixth Pay Commission that Central Government employees will get an increment in the month of July in every calendar year to ensure that those Government employees who are retiring irrespective of the month of the calendar year and have at least put in more than six months of service get the last increment;

(b) if so, by when a revised notification will be issued to benefit those retiring Government employees as it affects their pensionary benefits etc.; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) to (c) The existing provision for uniform date of annual increment on 1st July every year is based on the recommendations of the 6th Central Pay Commission which went into the service conditions of the Central Government employees taking into account all relevant factors. There is no proposal under consideration of the Government to make any changes therein.

Payment of Old Age Pension

4381. SHRI NARESH GUJRAL: Will the Minister of FINANCE be pleased to state:

(a) whether Government has noticed any barriers to access in getting enrolled for the old age pension scheme;